

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	R.A. 5015/2017 (HEARING) IA/1/2017		Hanumanthaiah Vs Bheemaiah	D S Ramanjanaiah
2	M.V.C. 81/2019 (HEARING)		Lakshmi Vs The United India Insurance Co.	Bharathabhushanareddy L
3	M.V.C. 287/2019 (EVIDENCE)		Geetha Vs Surinder Singh	L.Bharathbhushan reddy
4	M.V.C. 398/2019 (EVIDENCE)		Veeranna @ Eranna Vs The Managing Director, KSRTC	Nagarajaiah
5	M.V.C. 467/2019 (EVIDENCE)		Guruprasad Vs Manjunatha.P.R.	Nagarajaiah
6	M.V.C. 512/2019 (EVIDENCE)		Bhoganna Vs Balaji Singh	D.S.Ramanjanaiah
7	M.V.C. 600/2019 (EVIDENCE)		Narasinhamurthy.D.P Vs Hanumantharaju.G.C.	Veerupakshaiah D.P
DEFN EVIDENCE				
8	R.A. 5038/2019 (EVIDENCE) /2/2017 /1/2017		Ajmal pasha Vs G.Subbanna	D.Shivanna
PLNTF EVIDENCE				
9	M.V.C. 447/2019 (EVIDENCE)		Mithun Vs The Managing Director	Keshavareddy
10	M.V.C. 535/2019 (EVIDENCE)		A.Basappa Vs Ramanji.V	Nagarajaiah
11	M.A. 5006/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Govindarajaguptha Vs The Chief Officer	P.Dattathreya
12	M.A. 5007/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Giriappa Vs The Chief Officer,	P.Dattathreya
13	M.A. 5008/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		K.V.Ravishankar Vs The Chief officer	P.Dattathreya

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14	M.A. 5009/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		M.R.ravishankar Vs The Chief Officer,	P.Dattathreya
15	M.A. 5010/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		M.N.Nagaraju Vs The Chief Officer,	P.Dattathreya
16	M.A. 5011/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		K.N.Manjunatha Vs The Chief Officer,	P.Dattathreya
17	M.A. 5013/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		K.Badrinarayan Vs The Chief Officer	P.Dattathreya
18	M.A. 5014/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		G.M.Nazeerahemd Vs The Chief Officer,	P.Dattathreya
19	M.A. 5015/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Nagabhushanguptha Vs The Chief Officer,	P.Dattathreya
20	M.A. 5016/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		R.C.Bahubali Vs The Chief Officer	P.Dattathreya
21	M.A. 5017/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Honnarajasetty Vs The Chief Officer	P.Dattathreya
22	M.A. 5018/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Y.T.Govindaiahsetty Vs The chief Officer,	P.Dattathreya
23	M.A. 5019/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Showkath Vs The Chief Officer,	P.Dattathreya
24	M.A. 5020/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Shivaprakashardya Vs The Chief Officer,	P.Dattathreya
25	M.A. 5021/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Thanvir ahmed Vs The Chief Officer,	P.Dattathreya

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26	M.A. 5022/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Rukminibhai Vs The Chief officer,	P.Dattathreya
27	M.A. 5023/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		M.A. Thyagaraja Vs The Chief officer,	H.K.V.Reddy
11.00 AM to 02.00PM				
28	R.A. 5030/2018 (NOTICE) IA/1/2018		Smt. N.A.Anuradha Vs Narayanappa	M.V.Dayanandasagar
29	M.V.C. 190/2019 (NOTICE)		Renukaiah Vs Somashekar.M.R.	Veerupakshaiiah SS
30	R.A. 5067/2019 (NOTICE)		Shivaraju G S Vs Kondareddy Deady by Lrs Veerappareddy	Srinivasa Reddy G
31	R.A. 5084/2019 (NOTICE) IA/1/2019		Chikkarangamma Vs Aalappa	P Dattathreya
32	M.V.C. 1146/2019 (NOTICE)		Mahendra.R Vs Sreenivasa	Nagarajaiiah
33	R.A. 5095/2019 (NOTICE) IA/1/2019 IA/2/2019		H R Srinivasmurthy Vs Kenchappa	M V Dayanandasagar
34	R.A. 5102/2019 (NOTICE)		Syed Abdul Khadar Vs Syed Ameer Abamed Dead by LRs.	S.Bhaskar Reddy
35	M.V.C. 1434/2019 (NOTICE)		Suresh.M.N Vs Chandranna	Jayanna.N
36	R.A. 5008/2020 (NOTICE) IA/1/2020		Keshavappa Vs Ramanjinamma	B.H.Panchaksharaiah
37	M.V.C. 279/2020 (NOTICE)		Sunandamma Vs Gowdaiah	Bharatha Bhushana L.
38	M.V.C. 519/2020 (NOTICE)		Jayamma Vs Kantharaju M.	Nagarajaiiah
39	M.V.C. 746/2020 (NOTICE)		Sakamma Vs Syed Basha	P R P

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40	M.V.C. 747/2020 (NOTICE)		Rangashamaiah Vs Syed Basha	P R P
41	R.A. 5008/2015 (STEPS)		Venkamma Vs 2 V.Ramakrishna	D.V.Sheshadire
42	R.A. 5014/2018 (STEPS)		KAMANNA Vs Smt. Doddakka	G.S.Srinivas
43	R.A. 5058/2018 (STEPS) 2/2016 1/2016		K.R.Chikkaramaiah Vs Lakshamma	G.Nagaraju
44	R.A. 5047/2019 (STEPS)		Rangamma Vs Jayanna	Jayaramu K.N.
45	R.A. 5055/2019 (STEPS)		Gangadharaiiah Vs Parvathamma	D.V.Sheshadri
46	R.A. 5056/2019 (AWAIT NOTICE)		S. Thippeswamy @ Yashwanth Vs Shashidhara @ N. Shashikumar	G.B.Halappa
47	M.V.C. 276/2019 (ENQUIRY)		Lakshminarasagowda Vs Venkateshkumar	Nagarajaiah
48	R.A. 5057/2019 (AWAIT LCR) 1A/1/2019		Hanumakka Vs Puttachowdamma	B H Panchaksharaiah
49	M.V.C. 344/2019 (SETTLEMENT)		Jameel Pasha Alias Jameel Basha Vs Chilla Thirupethaiah	Nagarajaiah
50	R.A. 5062/2019 (STEPS) 1A/1/2019 1A/2/2019		Rajeshbekaraiah N - Dead by LRs a) R.Rathnamma B) Madhuri Vs Lakshamma Dead by LRs	Manjunatha K.N
51	M.A. 5005/2019 (Call for LCR)		Nagaraju Vs Rajanna	P.Dattatriya
52	R.A. 5075/2019 (STEPS)		Dodda Sheshappa Vs Ramakka	MNG
53	M.V.C. 748/2019 (OBJECTIONS)		Harish Vs The Managing Director, KSRTC	B.L.Nagaraju
54	P and Sc 5006/2019 (STEPS)		Hanumanthegowda B K Vs Narasamma	M Mahesh

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55	R.A. 5103/2019 (STEPS)		Mallaiiah Vs Eranna Dead by Lrs Smt. Jampakka	T D Mahamed Adil
56	R.A. 5104/2019 (STEPS)		G M Nagaraju Vs Eranna dead by Lrs, Smt Jampakka	T D Mohamed Adil
57	M.A. 5012/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		K.N.Narayanababu Vs The Chief Officer,	P.Dattathreya
58	M.V.C. 749/2019 (EVIDENCE)		Kamalamma Vs Mukthiyar Pasha	Verupakshaiah.S.S
59	M.V.C. 766/2019 (EVIDENCE)		Meenakshi Vs Sampath.R	Verupakshaiah.S.S
60	M.V.C. 862/2019 (EVIDENCE)		Rajanna Vs Manjunatha.V	Mohamed Ali.T.D
61	M.V.C. 1349/2019 (EVIDENCE)		Chandrashekar.C.T Vs Nayaz Basha	Verupakshaiah.S.S
62	R.A. 5015/2019 (ARGUMENTS) /1/2016		Nagarathnamma Vs M.S. Sridhara	B.H. Panchaksharaiah
63	R.A. 5041/2019 (ARGUMENTS)		Kathyayini Vs Rajamma	SRR
64	R.A. 5003/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		The Secretary, Pavagada Taluk, Agricultural Co-operative marketing Society Ltd. Vs P.L. Narendra Kumar	Ugra Murthy
65	M.A. 5003/2020 (ARGUMENTS) IA/1/2020		C.S. Adi Ramesh Vs Chief Officer,	D.V.Sheshadri
66	M.A. 5004/2020 (ARGUMENTS) IA/1/2020		Chota Ram.K. Vs Chief Officer	D.V.Sheshadri
67	M.A. 5005/2020 (ARGUMENTS) IA/1/2020		Lokaram Vs Chief officer	D.V.Sheshadri

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<u>02.45 AM to 05.45PM</u>				
1	CrL.Misc. 5192/2020 (ORDERS)		Manjunath Vs State by Y.N.Hosakote P.S.	K.C.Maranayaka
2	CrL.Misc. 5193/2020 (ORDERS)		Veerabhadraiah Vs State by Koratagere Police	M.Shivanna Public Prosecutor
<u>11.00 AM to 02.00PM</u>				
3	SC 5019/2020 (SUMMONS)		State by Medigeshi Police station Vs Naganna @ Nagappa @ Karenagappa	Public Prosecutor
4	SC 5020/2020 (SUMMONS)		State bt Koratagere Police Station Vs Arun Kumar	Public Prosecutor
5	CRL.R.P. 5023/2015 (NOTICE)		S.V. Kalleshwararadhya Vs P.H. Shivaleela	
6	CRL.R.P. 5001/2016 (NOTICE) IA/1/2016		S V Kallesharadhya Vs The Taluka Executive Magistrate.	T Obaiiah
7	CRLA 5018/2019 (NOTICE)		Nandish K Vs The Koratagere Police	Ramesh
8	CrI.Misc. 5041/2020 (NOTICE)		Sumoto by court Vs Venkatesh	Sumoto by court.
9	CRL.R.P. 5017/2020 (NOTICE) IA/1/2020		Puttanarasappa Vs Shanthamma	P.N.Nage Reddy
10	SC 5013/2019 (HEARING)		State by Badavanahalli Police Station Vs Ravichandra	Public Prosecutor
11	CrI.Misc. 5191/2020 (HEARING)		C.Venugopal Vs State by Excise Police Pavagada	P.N.Nage Reddy
12	SC 5022/2018 (EVIDENCE)		Madhugiri P.S. Vs Lakshamma @ Lachi	P.P
13	SC 5002/2019 (EVIDENCE)		State by Kodigenahalli Police Station Vs Jayamma	Public Prosecutor

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14	SC 5005/2019 (EVIDENCE)		State by Madhugiri Police Station Vs Umesha	Public prosecutor
15	SC 5034/2018 (ARGUMENTS)		State by Badavanahalli Police Station Vs Harisha.T.H	Public Prosecutor
16	SC 5009/2019 (ARGUMENTS)		State by Badavanahalli Police Station Vs Sudhakara.G	Public prosecutor
17	CRLA 5023/2019 (ARGUMENTS) IA/1/2019		K S Manjunatha Vs G Chandrasbekhara	S Raghunathareddy
18	CRLA 5003/2020 (ARGUMENTS)		Shanmuga Vs K.S.Swamynathan	G.B.Halappa
19	SC 5008/2020 (APPEARANCE OF ACCUSED)		State by Thirumani Police Station Vs Nagaraju	Public Prosecutor
20	SC 5016/2019 (NBW)		State by Madhugiri Police Station Vs Gangaraju K.N. @ Tarakari Ganaga	Public Prosecutor
21	SC 5007/2019 (FRAMING OF CHARGE OR PLEA)		State by Medigeshe Police Station Vs Narasareddy	Public Prosecutor
22	SC 5015/2019 (FRAMING OF CHARGE OR PLEA)		State by Kolala Police Station Vs Manjula @ Majamma	Public Prosecutor
23	SC 5018/2019 (FRAMING OF CHARGE OR PLEA)		State by Pavagada Police station Vs Gopala	Public Prosecutor
24	SC 5029/2019 (FRAMING OF CHARGE OR PLEA)		The Koratagere Police Vs Ramya	Public Prosecutor
25	SC 5031/2019 (FRAMING OF CHARGE OR PLEA)		Koratagere Police Vs Susheelamma	Public Prosecutor
26	SC 5036/2019 (FRAMING OF CHARGE OR PLEA)		Medigeshe Police Station Vs Thyagaraja	Public Prosecutor

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27	SC 5019/2019 (HBC)		State by Thirumani police station Vs Varavara Rao @ Pendyala varavara Rao @ V.V.	Public prosecutor
28	CRL.R.P. 5029/2019 (STEPS)		Chikkanna Vs Ambareesh Kumar K	H.V.Manjunatha
29	CRL.R.P. 5036/2019 (Call for LCR) IA/1/2019		Cholaraju B.M Vs Kiran Kumar H	B.M.Cholaraju
30	CRL.A 5022/2019 (STEPS)		Gangadharappa Vs Mallappa	B Keshavareddy
31	CRL.R.P. 5003/2020 (STEPS)		Bheemaraju Vs Shashikala	A.M.Krishnamurthy
32	CrI.Misc. 5057/2020 (Warrant)		Sumoto by court Vs Shivamurthy	Sumoto by court
33	CRL.R.P. 5008/2020 (AWAIT NOTICE)		Hanumantharayappa.B.S Vs State by Kodigenahalli Police	P.Dattathreya Public Prosecutor
34	CRL.R.P. 5018/2020 (OBJECTIONS)		Rizwan @ Mohammad Rizwan Vs State by Pavagada Police	P.N.Nage Reddy
35	CrI.Misc. 5194/2020 (OBJECTIONS)		Akkallappa @ Akkalanna Vs State by Thirumani Police Station	P.N.Nagareddy
36	CrI.Misc. 5195/2020 (OBJECTIONS)		K Suresh Vs Karnataka Excise Police Pavagada Range	R.S. Sudhakar
37	CrI.Misc. 5196/2020 (OBJECTIONS)		Hanumantharayappa Vs State by Medigeshi Police Station	R.S. Sudhakar

Pri.Sr.Civil Judge and JMFC, Madhugiri
Smt.Pallavi R
Pri Sr. Civil Judge , Madhugiri
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02.45 AM to 05.45PM				
1	O.S. 67/2015 (SUMMONS) IA/1/2015		Bagyamma Vs M.S. Shivananda	D.V. Sheshadri
2	O.S. 161/2020 (SUMMONS)		Sanjeevappa Vs D S Anandamurthy	B H Panchaksharaiah
3	M.C. 105/2020 (NOTICE)		Naveena S. Vs Lavanya	S.S.Verupakshaiah
4	E.C.A. 1/2020 (ISSUES)		Ramakrishna K.S. Vs Prabhudev B.	M.Shivanna
5	M.A. 29/2018 (JUDGMENTS) IA/1/2018		K.S. Adishesaguptha Vs Madhiyan	S. Raghunatha Reddy
6	M.C. 25/2020 (JUDGMENTS)		S.R.Hemalatha Vs B.R.Lokesh	M.S.Ashok
7	O.S. 175/2020 (ORDERS) IA/1/2020		Gangaraju Vs Marappa	H V Shivaram
8	EX 33/2012 (AWAIT ORDERS)		Sadiq Sab Vs M.L. Vijayalakshamma	B.H.Panchaksharaiah
9	O.S. 47/2014 (AWAIT REPORT)		Gangadharaiah Vs N.Prakash	T Krishnamurthy
10	M.V.C. 615/2017 (SETTLEMENT)		Nethramma Vs Gorala Nageswara Reddy	
11	O.S. 75/2017 (WRITTEN STATEMENT) IA/1/2017		Mahadev Vs Ashwathamma	S.Raghunathareddy
12	R.A. 53/2018 (STEPS) IA/1/2018		Muddappa Vs Gangamma	G.B.Halappa
13	M.C. 115/2018 (OBJECTIONS)		Harisha G.R. Vs Sharadha	Siddappa K.
14	O.S. 67/2019 (OBJECTIONS)		Sreedhar Vs Nandakumar	B.H. panchakshraiah
15	EX 56/2019 (SETTLEMENT)		Puttareddy Vs The National Insurance Co.Ltd	Nagarajaiah

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16	R.A. 77/2019 (STEPS)		Sakamma Vs Ashwathamma	Ramachandra
17	M.V.C. 103/2020 (STEPS)		P.Ranganathaiah Vs The Head Mistress Cordial School	Nagarajaiah
18	M.C. 23/2020 (AWAIT NOTICE)		M.R.Vignesh Vs T.L.Chinmayi	Halappa
19	O.S. 57/2020 (WRITTEN STATEMENT)		Malleshaiah Vs D. R. Rajashekhar	B. H. Panchaksharaiah
20	R.A. 41/2020 (TO HEAR ON I A) IA/1/2020		M.T.Sreenivas Vs Saraswathamma	Bhaskara Reddy S
11.00 AM to 02.00PM				
21	R.A. 41/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Vijayalakshmi Vs Gayathamma	R.S.Shudhakar
22	R.A. 42/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Vijayalakshmi Vs Gayathamma	R.S.Sudhakar
23	R.A. 43/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Vijayalakshmi Vs Gayathamma	R.S.Sudhakar
24	M.C. 7/2019 (EVIDENCE)		Manjunatha Vs Mamatha	Vasanth Kumar M.O
25	O.S. 17/2019 (EVIDENCE) IA/1/2019		Arasappa Vs Arasamma	Suresh Kumar C.
CROSS EXAMINATION OF PW				
26	M.C. 109/2017 (EVIDENCE)		V. Raghavendra Vs Rajarajeswari	K.N. Jayaramu
27	M.C. 77/2018 (EVIDENCE)		Maruthikumar S.S. Vs Meghana Y.R.	G.D.Devaraju
DEFN EVIDENCE				
28	O.S. 11/2015 (EVIDENCE) IA/2/2015 IA/1/2015		Suma Vs Y.C.Sadashivaiah	H.K.V.Reddy
PLNTF EVIDENCE				

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Smt.Pallavi R
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29	M.C. 79/2017 (EVIDENCE)		Shivanna Vs Siddagangamma	Krishna Reddy P.C
ARGUMENTS BY ADV. PLFFS.				
30	O.S. 17/2015 (ARGUMENTS) IA/1/2015		K.R.Hemashri Vs Puttamma	P.Dattatreya
31	O.S. 57/2017 (ARGUMENTS)		G.Venkatachalaiah Vs M.P.Ravish	P.Dathathreya
32	R.A. 1/2018 (ARGUMENTS)		Gangamma Vs S.H. Bharathi	M.Mahesh
33	R.A. 45/2018 (ARGUMENTS)		Gowramma Vs S.Thyaramallappa	B.H.Panchaksharaiah
34	M.A. 27/2018 (ARGUMENTS)		Kamaraju Vs G.H.Leelavathi	P Dattathreya
FURTHER ARGUMENTS				
35	R.A. 3/2019 (ARGUMENTS) IA/1/2019		Sreeramappa Vs Ademma Since dead by LRs. Respondent 2to4	S.Bhaskar Reddy
36	O.S. 29/2015 (TO HEAR ON I A) IA/1/2015		R.Balasubramanyam Vs I. Govindaiah	Kumar and Bhat
37	R.A. 81/2018 (ENQUIRY) IA/1/2018		K.M.Ramachandraiah Vs Shivalingaiah	H.K.V.Reddy
38	M.C. 63/2019 (COMPROMISE)		Shruthi G. K Vs Puttaraju R alias Pradeep Gowda	S. Raghunath reddy
39	M.C. 41/2020 (ENQUIRY)		Krishnamurthy R.R. Vs Nil	Mohan Kumar H.R.

11.00 am to 2.00 pm

40. CA. 54/2020
(Comital)

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SRI.SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
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02.45 AM to 05.45PM				
1	O.S. 42/2020 (NOTICE)		S.C. Sowbhagyamma Vs Sarojamma	H. R. Ramachandraiah
2	O.S. 80/2018 (HEARING)		Shashikumar Vs H.Maruthi	Manjunatha N.M.
3	O.S. 38/2014 (EVIDENCE)		Bhagyamma Vs Nataraju	P. Dattathreya
4	O.S. 12/2015 (EVIDENCE) IA/1/2015		Kamala.K Vs C.A.Kadaiah	B.R.Ramakrishna
5	O.S. 12/2016 (EVIDENCE) IA/2/2016 IA/1/2016		Annapoorneshwari Vs G.Bhanuprakash	D.V.Sheshadhri
6	O.S. 78/2016 (EVIDENCE) IA/1/2016		Yashvanth Kumar M Vs Savithramma	S. Raghunatha Reddy
7	O.S. 114/2016 (EVIDENCE) IA/1/2016		J.Narayana Reddy Vs Ramesh alies Ramaiah	P D T
8	O.S. 6/2017 (EVIDENCE)		Jampakka Vs Eranna	S.R.R.
9	O.S. 110/2017 (EVIDENCE)		Jayamma Vs Ramakka	B.H. Panchaksharaiah
10	M.V.C. 250/2018 (EVIDENCE)		Kamala Vs Shivashankara K.N.	Narasegowda
11	O.S. 50/2018 (EVIDENCE)		Manjula Vs Nanjamma	H Krishnamurthy
12	O.S. 6/2020 (EVIDENCE) IA/1/2020		Prakash N.R. Vs Ramakrishna N.R.	G.D. Devaraju
13	R.A. 74/2013 (ARGUMENTS)		Mahalakshamma Vs Kempnarisimhaiah	B.H.Panchaksharaiah
14	R.A. 72/2014 (ARGUMENTS)		Susbeelamma Vs Shanthakumari	M.V.Dayanand Sagar
15	M.A. 12/2018 (ARGUMENTS) IA/1/2018		Lakshmipathi Vs Chikkanna	S.Raghunatha Reddy

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SRI SAGAR GURUGOU DA PATIL
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16	P and Sc 2/2018 (ORDERS)		Lakshamma Vs Lakshamma	G.P.Mallikarjunaiah
17	O.S. 64/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		T. R. Kantaraju Vs Narayanappa	Prakash
18	M.C. 118/2020 (FIRST HEARING)		Nayana D. N Vs K R Chandrashekar	S N Hanumanthiah
19	R.A. 132/2015 (JUDGEMENT)		Shanthamma Vs Ashwathiah	S.N. Hanumantharaju
20	M.A. 36/2018 (ORDERS) IA/1/2018		Gujjarappa Vs Parameshwarappa	Devaraju
11.00 AM to 02.00PM				
21	O.S. 124/2020 (SUMMONS) IA/1/2020		G.A. Ramakrishnappa Vs Nagaraju	H. Krishna Murthy
22	EX 190/2010 (STEPS)		Chikkanarasimhaiah Vs K. Mustaf	Hemasudhareddy
23	O.S. 14/2011 (WRITTEN STATEMENT)		L.Lakshminarayanareddy Vs K.T.Thimma Reddy	D.V.Sheshadri
24	O.S. 68/2015 (AMENDMENT)		Marakka Vs Puttaiah	G.B. Halappa
25	R.A. 4/2016 (conciliation)		Rangamma Vs Kariyamma	B.H. Panchaksharaiah
26	R.A. 82/2017 (STEPS) IA/1/2017		Hanumakka Vs Hanumaiah	A.M. Krishnamurthy
27	R.A. 84/2017 (SETTLEMENT) IA/1/2017		Rangappa Vs M. Rajendra Kumar	Narasegowda
28	O.S. 130/2018 (STEPS)		Narasegowda Vs Nagamani	T.D. Mahamed Adil
29	M.A. 2/2019 (ENQUIRY) IA/1/2019		Jayamma Vs Kariyappa	Y.N. Narasimhamurthy
30	M.C. 18/2019 (AWAIT ORDERS)		Dr. Nagesh Vs Radhika	S.Raghunathreddy

Pr.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	EX 13/2019 (STEPS)		H.R. Shivaprakash Vs Lakshamma	B.H. Panchaksharaiah
32	EX 19/2019 (STEPS)		Ramaswamy Vs Prashanth	M.D.Suresh
33	EX 20/2019 (conciliation)		Jinnamma Vs Shivanna	M.S.Ashok
34	O.S. 52/2019 (WRITTEN STATEMENT)		Krishnamurthy Vs Nagamma	M.B. Paramehwara
35	M.C. 120/2019 (STEPS)		Chandrashekar Vs Lavanya	H.V. Manjunatha
36	O.S. 120/2019 (STEPS) IA/1/2019		Manjunath Vs Lalitha	A.M.Krishnamurthy
37	M.C. 132/2019 (STEPS)		Ravi G. Vs Sunitha K.	G.P.Mallikarjunaiah
38	P.MIS. 1/2020 (ENQUIRY)		Panchami S.P. Vs Somashekaraiah @ Somashekar	Raghunatha Reddy S
39	R.A. 4/2020 (STEPS)		Lakshmikumari Vs Doddarangamma	A.M.Krishnamurthy
40	O.S. 30/2020 (AMENDMENT)		Bank of Baroda Vs Rangashamma	B.H. Panchaksharaiah
Cases listed below are adjourned due to Covid 19				
41	M.C. 18/2020 (OBJECTIONS)	11-01-2021	K.N.Nagesh Vs Yashodarani	Srinivasa
42	O.S. 96/2020 (OBJECTIONS)	11-01-2021	Mahalingaiah Vs Shivanna	G.M. Deepa Mahesh
43	O.S. 16/2020 (EVIDENCE)	19-01-2021	State Bank of India Vs B. Hanumantharayappa	B.H. Panchaksharaiah
44	O.S. 14/2019 (Call on) IA/1/2019	20-01-2021	Panchami S.P. Vs Somashekaraiah @ Somashekhar	Raghunatha reddy S.

Dangling IA:

Addl. Civil Judge and JMFC, Madhugiri
Smt. Kavyashree M
Addl. Civil Judge and JMFC, Madhugiri
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	O.S. 164/2008 (NOTICE)		H.V.Ramrao Vs H.S.Gopalakrishna	M.C. Kyathappa
2	O.S. 166/2010 (NOTICE)		Kamamma Vs Poojar Mudlappa	H.K.V.Reddy B.R.Ramakrishna
3	O.S. 207/2014 (NOTICE)		APMC Ltd., Madhugiri Taluk Vs Messers Dalmiya Cements Bharath Ltd.,	P.C. Krishna reddy
4	O.S. 457/2015 (NOTICE) IA/2/2015 IA/1/2015		Gagan Gowda minor Reptd.by his natural guardian Mother K.G. Manjula Vs Nagaraju@Nagarajappa	S.Mahadevaiah
5	EX 6/2017 (NOTICE)		Sowbhagyamma@Bhagyamma Vs Kodappa (Dead)	M. Shivanna
6	O.S. 257/2017 (NOTICE) IA/1/2017		Govindappa Vs Ranganathappa	Mohammed Adil
7	O.S. 249/2012 (APPEARANCE OF PARTY)		pyarijan Vs Fahmeedunnisa	N.Mohammed Akbar
8	O.S. 251/2008 (OBJECTIONS)		Mangamma @ Mangalagowramma Vs Puttalingaiah @ Puttanna	exparte M V Dayananda Sagara
9	O.S. 499/2008 (TO HEAR)		Hanumantharayappa Vs R.Anandakirshnamurthy	B.R.Ramakrishna Raghunatha Reddy S
10	O.S. 129/2010 (TO HEAR)		Rathnamma Vs Lakshminarasappa	Bhaskara Reddy S Dattathereya P
11	O.S. 450/2011 (TO HEAR)		kamakshamma Vs Shivaramu @ Shivaramaiah	Laxminarayanappa N D D.S. Ramanjineya
12	O.S. 82/2014 (OBJECTIONS)		H.C. Bhootaiah Vs Doddachennappa	Dattathereya P H.K.V.Reddy

11.00 AM to 02.00PM

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 104/2001 (EVIDENCE)		Thimmaiah Vs S.A. Thimmalah	H K Venkatarama reddy
14	O.S. 460/2014 (EVIDENCE)		D.S.Thimmaiah Vs State of karnataka rptd. by its chief Secretary	Swanabike G.B.Halappa
15	O.S. 75/2015 (EVIDENCE)		Lakshamma Vs Kariyanna	Hanumantha reddy A
16	O.S. 273/2015 (EVIDENCE) IA/2/2015 IA/1/2015		Narayanappa Vs Venkatappa	G.B.Halappa Lingaraju. S.C
17	O.S. 491/2016 (EVIDENCE) IA/1/2016		Govindaraju Vs Chikkahanumanthaiiah	Raghunatha Reddy S
18	O.S. 320/2017 (EVIDENCE)		V.C.Puttamallaiah Vs V.N.Malleshaiah	Devaraju Keshavareddy. B
19	O.S. 413/2017 (EVIDENCE)		S H Bharathi Vs Radhamani	
20	O.S. 416/2017 (EVIDENCE)		Ramaiah N. Vs Aswathamma	G.B. Halappa
CROSS EXAMINATION OF PW				
21	O.S. 257/2010 (EVIDENCE)		Shivaramareddy Vs Siddareddy	G.Sreenivasa Reddy P.C.Krishna Reddy
PLNTF EVIDENCE				
22	O.S. 235/2015 (EVIDENCE) IA/2/2015 IA/1/2015		Narasamma Vs Muddappa	Raghunatha Reddy S
23	O.S. 522/2010 (ORDERS)		Rangappa Vs N. Rangappa	exparte Krishnareddy P C
24	O.S. 228/2016 (ORDERS) IA/1/2016		Veerabhadrappa Vs L.H. Shivakumar	Manjunatha H V Raghunatha Reddy S B H Panchaksharaiah

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	CrI.Misc. 111/2016 (N.B.W.)		Suomoto court Vs shankarappa	
2	CrI.Misc. 67/2017 (N.B.W.)		Manjamma Vs Hanumantharaya	
(CrI.Misc./0000067/2017				
: CrI.Misc./0000067/2017				
3	CrI.Misc. 287/2017 (SETTLEMENT) IA/1/2017		Shashikala Vs Narasegowda	Bharath Bhushana .L
4	P.C.R. 99/2017 (Sworn statement)		The Manager Vs Lakshmiddevamma	Manjunatha H .V
5	P.C.R. 112/2017 (Sworn statement)		The Chief Executive Officer Vs Suresh Babu	HVM
6	CrI.Misc. 203/2018 (TO HEAR) IA/1/2018		Smt. Pushpa Vs K. Chithaiah	M V Dayananda Sagara
7	CrI.Misc. 13/2020 (STEPS)		Siddappa Vs The Deputy Tahasildar	Krishnareddy P C P C Krishnareddy
8	CrI.Misc. 22/2020 (STEPS)		G Ramaiah Vs The Deputy Tahasildar	C V K Hanumantharayappa
11.00 AM to 02.00PM				
9	C.C. 263/2020 (SUMMONS)		Roopa C H Vs Gopi alias Gopalareddy	APP
10	C.C. 707/2020 (SUMMONS)		L. Kaantaraju Vs Mohanakumar	APP
11	C.C. 708/2020 (SUMMONS)		L. Kaantaraju Vs Ranganatha	APP
12	CrI.Misc. 100/2020 (SUMMONS)		Obalamma Vs Deputy Tahasildar	H.V. Manjunatha
13	CrI.Misc. 104/2020 (Paper publication)		Rajamma Vs The Deputy Tahasildar	B Jayaramaiah
14	P.C.R. 96/2020 (Sworn statement)		Devaraju M Vs K. S Srinivasmurthy	Ranganatha E
15	C.C. 2090/2018 (FRAMING OF CHARGE OR PLEA)		Medigeshi Police Station Vs Ramalingappa @ Ramalingaiah	APP

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		02.45 AM to 05.45PM		
1	Cri.Misc. 111/2016 (N.B.W.)		Suomoto court Vs shankarappa	
2	Cri.Misc. 67/2017 (N.B.W.)		Manjamma Vs Hanumantharaya	
	(Cri.Misc./0000067/2017) : Cri.Misc./0000067/2017			
3	Cri.Misc. 287/2017 (SETTLEMENT) IA/1/2017		Shashikala Vs Narasegowda	Bharath Bhushana .L
4	P.C.R. 99/2017 (Sworn statement)		The Manager Vs Lakshmiddevamma	Manjunatha H .V
5	P.C.R. 112/2017 (Sworn statement)		The Chief Executive Officer Vs Suresh Babu	HVM
6	Cri.Misc. 203/2018 (TO HEAR) IA/1/2018		Smt. Pushpa Vs K. Chithaiah	M V Dayananda Sagara
7	Cri.Misc. 13/2020 (STEPS)		Siddappa Vs The Deputy Tahasildar	Krishnareddy P C P C Krishnareddy
8	Cri.Misc. 22/2020 (STEPS)		G Ramaiah Vs The Deputy Tahasildar	G V K Hanumantharayappa
		11.00 AM to 02.00PM		
9	C.C. 263/2020 (SUMMONS)		Roopa C H Vs Gopi alias Gopalareddy	APP
10	C.C. 707/2020 (SUMMONS)		L. Kaantaraju Vs Mohanakumar	APP
11	C.C. 708/2020 (SUMMONS)		L. Kaantaraju Vs Ranganatha	APP
12	Cri.Misc. 100/2020 (SUMMONS)		Obalamma Vs Deputy Tahasildar	H.V. Manjunatha
13	Cri.Misc. 104/2020 (Paper publication)		Rajamma Vs The Deputy Tahasildar	B Jayaramaiah
14	P.C.R. 96/2020 (Sworn statement)		Devaraju M Vs K. S Srinivasmurthy	Ranganatha E
15	C.C. 2090/2018 (FRAMING OF CHARGE OR PLEA)		Medigeshi Police Station Vs Ramalingappa @ Ramalingaiah	APP

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	C.C. 77/2019 (FRAMING OF CHARGE OR PLEA)		Madhugiri Police Station Vs Anjeneyalu H	APP
17	Cri.Misc.(DVA) 111/2009 (EVIDENCE)		Manjamma @ Manjula T.H. Vs Prasannakumar	K.J.Lakshminarayanappa
18	C.C. 78/2013 (EVIDENCE)		H.P.Seetharamaraj Ars Vs Rajath	S.Bhasker Reddy APP Nagarajaiah
(C.C./0000078/2013)				
: C.C./0000078/2013				
19	C.C. 1664/2014 (EVIDENCE)		Metro Policy Media Co.Ltd. Vs A.Mahesh	Manjunatha H V APP
20	C.C. 1677/2016 (EVIDENCE)		Medigeshi P.S Vs Balaiiah. D	Manjunatha H V
21	P.C.R. 109/2017 (EVIDENCE)		Satyanarayanachari .B. Vs Purushothama	Keshava Reddy B
22	Cri.Misc. 1/2020 (EVIDENCE)		M J Ramesh Vs The Chief officer	APP
23	C.C. 134/2015 (ACCUSED STATEMENT u/s 313 CrPC)		madhugiri P.S Vs Kantharaju	D V Sheshadri
Cases listed below are adjourned due to Covid 19				
24	C.C. 846/2015 (N.B.W.)	04-01-2021	K g hally P s Vs Shivanaika	
25	C.C. 1459/2015 (AWAIT ORDERS)	04-01-2021	State at the Instance of Assistant Drugs Controler-1 Vs Thamaraj Kannan	D.D.O.
26	C.C. 240/2017 (N.B.W.)	04-01-2021	J.R. Narayana Reddy Vs Narasimhaiah	VRR
(C.C./0000240/2017)				
: C.C./0000240/2017				
27	C.C. 1098/2017 (N.B.W.)	04-01-2021	ARTO Vs Venugopal	APP
28	C.C. 2322/2018 (N.B.W.)	05-01-2021	Medigeshi Police Station Vs Harish Babu T H	APP
29	C.C. 2358/2018 (N.B.W.)	05-01-2021	D K Narsamma Vs Ramesh Babu	Nagarajaiah

Addl. Civil Judge and JMFC, Madhugiri
Smt. Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	Cri.Misc.(DVA) 2/2019 (N.B.W.)	05-01-2021	Chittamma Vs Ugrappa	K J Lakshminarayanappa
31	C.C. 812/2020 (SUMMONS)	06-01-2021	Medigeshi Police Station Vs Siddappa	APP
32	C.C. 813/2020 (SUMMONS)	07-01-2021	Madhugiri Police Station Vs Ashwathappa	APP
33	Cri.Misc. 317/2019 (NOTICE)	07-01-2021	Mamatha Vs Somashekar	M S Pushpalatha
34	C.C. 1207/2019 (CHARGE)	07-01-2021	Madhugiri Vs Maradirangappa alias Maradiranganatha	APP
35	C.C. 1480/2020 (SUMMONS)	08-01-2021	Medigeshi Police Station Vs Manjunatha T	APP
36	Cri.Misc. 149/2020 (SUMMONS)	08-01-2021	Mamatha H Vs B. Raghu @ Raghunatha	K N Jayaramu
37	P.C.R. 111/2017 (NOTICE)	08-01-2021	Mehar Raj Vs Ahamed	HSM
38	C.C. 119/2014 (APPEARANCE OF ACCUSED)	08-01-2021	K.G.Halli .P.S. Vs Shivaraju	
39	C.C. 642/2020 (FIRST HEARING)	15-01-2021	Madhugiri Police Station Vs Vinod Kumar Goud	APP
40	C.C. 644/2020 (FIRST HEARING)	15-01-2021	Medigeshi Police Station Vs Ramesha C B	APP
41	C.C. 809/2020 (SUMMONS)	16-01-2021	Madhugiri Police Station Vs Venkatachalapathi	APP

IN THE COURT OF THE PRL. CIVIL JUDGE AND JMFC, MADHUGIRI.

Cause List Dt.07.12.2020

Morning Session

Sl. No.	Case Nos.	Hearing Date	Stage	Parties Name	Advocate Name
1	O.S. 51/2017	07.12.2020	To hear	Avalappa V/s Krishnappa	GSSR/GBH
2	O.S.20/2018	07.12.2020	To hear	Nasir Ahmed V/s Anuradha	PDT/TD
3	O.S.435/2015	07.12.2020	To hear	Kantharaju V/s Nanjundappa	RSK/MM
4	OS.51/2016	07.12.2020	To hear	Prathima V/s Mallamma & Others	SRR/PDT
5	O.S. 485/2016	07.12.2020	To hear	V. Raju V/s Shanmughappa	PDT/KSH
6	O.S.308/2013	07.12.2020	To hear	Lakshmana V/s Dr. Bheemaraaju	SRR/LBR
7	O.S.36/2014	07.12.2020	To hear	Savitha V/s Krishnamurthy	SRR/RSK
8	O.S.382/2015	07.12.2020	To hear	Ramappa V/s Mallappa	PDT/HKV
9	Mis 3/2018	07.12.2020	F/P/E	Puttarangamma V/s Chinnamma	GSR/HVM
10	Ex. 19/2013	07.12.2020	Cross of Dw-1	Rangamma V/s Sannappa	BHP/TMG
11	O.S. 113/2014	07.12.2020	Cross of Pw-1	Lakshmidevi V/s State of Karnataka	BRR/AGP/HKV
12	OS.213/2013	07.12.2020	F/C/Pw-1	Puttabasakka V/s Papamma	GR/MCK
13	OS.231/2013	07.12.2020	D/E	Sreeshyala @ Sreeshyalaraju V/s Veeramallappa	GK/BRR
14	OS.89/2013	07.12.2020	F/P/E	Rangadasappa V/s Doddathimmaiah	SRR/HTT
15	O.S.38/2013	07.12.2020	P/E	Thippamma V/s Chunchureddy	GK/HKV
16	O.S. 36/2017	07.12.2020	Cross of Pw-1	Hanumakka V/s Nanjappa	PCKR/PDT
17	O.S.219/2017	07.12.2020	F/C/PW-1	Sunitha V/s Venkataravanppa	MVD/VRR
18	O.S. 483/2016	07.12.2020	F/P/E	Ranjitha V/s Nagaraju	GMD/NDL
19	O.S. 393/2014	07.12.2020	Cross of Pw-1	Rajanna V/s Thippanna	PDT/DVS
20	O.S.453/2013	07.12.2020	P/E	Naraimhamurthy V/s Mallaiah	VRR/PDT

Afternoon Session

21	O.S.156/2017	07.12.2020	Arguments	P. Babamma V/s Venkateshappa	RHN/RA
22	O.S.159/2017	07.12.2020	Arguments	P. Babamma V/s Anjanappa	RHN/RA
23	Ex. 53/2015	07.12.2020	To hear	Gayathamma V/s Vijayalakshmi	DG/MVD
24	O.S. 490/2019	07.12.2020	To hear	V.L. Mahesh V/s Lakshminarayana	MVD/TD/GHB/SSR
25	O.S.339/2012	07.12.2020	To hear	Ganganna V/s Doddakka	NDL/HVM
26	Ex. 9/2018	07.12.2020	To hear	Sujatha V/s Suryanarayanachar	BKR/SRA
27	FDP 2/2010	07.12.2020	To hear	Amrutha V/s Lingamma	HKV/KNJ
28	O.S.139/2013	07.12.2020	To hear	D.Krishnamurthy V/s Manjula	NR/CGS/RMG
29	Ex. 28/2018	07.12.2020	To hear	Rangashamalah V/s Rangamma	ATV/PCN
30	O.S.574/2011	07.12.2020	To hear	Jayakumar V/s Nagarathamma	DVS/PDT
31	O.S.239/2010	07.12.2020	F/D/E	Jayamma V/s Huli Rajanna	BRR/MVD/KVSK
32	OS.343/2012	07.12.2020	D/E	Gangamma V/s Chief Secretary	RSS/AGP
33	OS.342/2012	07.12.2020	D/E	Ashwathamma V/s Chief Secretary	RSS/AGP/BRR
34	O.S.261/2012	07.12.2020	F/D/E	Thimmaiah V/s Doddathimmaiah	PDT/MCK

35	O.S.262/2012	07.12.2020	F/D/E	Lingamma V/s Doddathimmaiah	PDT/MCK
36	O.S.618/2011	07.12.2020	D/E	Mohan Kumar V/s Shanthamurthy	SBR/GBH
37	O.S.18/2014	07.12.2020	Cross of Dw-1	Manjula V/s Anjaneya	PDT/DVS
38	O.S.382/2012	07.12.2020	D/E	Nagamani V/s Kambakka	MM/GNN/BHP
39	O.S.481/2019	07.12.2020	P/E	Blakrishna H. V/s The Head Master	PRP/AGP
40	O.S.425/2012	07.12.2020	P/E	Jayaramappa V/s Chief Secretary	SK/AGP

Thanking you,

Sd/-
Pri. Civil Judge and JMFC, Madhugiri